

Import of Vanaspati under Indo-Nepal Free Trade Agreement

The Committee to consider allocation of Vanaspati under Indo-Nepal Free Trade Agreement in the meeting held on 15.5.2019 had decided that the allocation is provisional.

2. As no representation/grievance has been received on the allocation made by the Committee in the meeting held on 15.5.2019 for import of Vanaspati under Indo-Nepal Free Trade Agreement, the allocation made in the meeting dated 15.5.2019 as per the minutes are final.

3. The concerned RA may issue the license to the eligible applicants who have been allocated Vanaspati quota under Indo-Nepal Free Trade Agreement vide minutes of the meeting dated 15.5.2019.

ASH

Indo Nepal Free Trade Agreement

Vanaspati

S. No.	Name of the firm	IEC Number	Date of receipt of application	Quantity applied for import		CIF Value	Fee Submitted	Quantity Allotted
1	Bimla Enterprises	DRPPS1646F	26.02.19	Vanspati	9000.00 MTs	54,00,00,000.00	100000	9000.00 MTs
2	Omsons	.0516508318	26.02.19	Vanspati	10,000.00 MTs	60,00,00,000.00	100000	10,000.00 MTs
3	Samras Products Pvt. Ltd.	.2111000736	28.02.19	Vanspati	9000.00 MTs	54,00,00,000.00	100000	9000.00 MTs
4	Vandana Enterprises	.ALMPG6534E	28.02.19	Vanspati	5000.00 MTs	30,00,00,000.00	100000	5000.00 MTs
					33000.00 MTs			33000.00 MTs

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